

allegations against any Member at all as it is mentioned under Rule 353.

(Interruptions)

MR. SPEAKER : No, no. I am only doing my job.

आप झगड़ा करके क्यों काम खराब कर रहे हैं ? कल आपके खिलाफ कोई कहेगा तो मैं क्या करूंगा ?

MR. SPEAKER : I am not doing to break the rule. It is my job to uphold the rules.

(Interruptions)

PROF. K.K. TEWARY : Sir, a Member of the House is not above the law.

MR. SPEAKER : He is not above the law. He can be hauled up. But you cannot allege against anybody under Rule 353; it is not allowed. If you want to allege against anybody, give me in writing. Then I will look into it; not otherwise. I am bound by the rules. I am not going to break the rule. Mention of the name is not allowed under Rule 352 or 353, whatever it is.

(Interruptions)

PROF. K.K. TEWARY : the second part of my question may be replied to.

SHRI P. VENKATASUBBAIAH : Sir, as far as the other part of the question is concerned, the Government of India is fully aware of all these things and whatever is possible, that is being done. It is being taken care of. I can only make an appeal to the Opposition parties that such utterances should not vitiate the atmosphere here so as to create more problems for the Government.

Meeting of National Development Council at New Delhi in July, 1984.

*252. PROF. MADHU
DANDAVATE :
SHRI VIJAY KUMAR

YADAV : Will the Minister of PLANNING be pleased to state :

(a) whether a meeting of the National Development Council was held New Delhi on 12 July, 1984;

(b) if so, whether on behalf of the Chief Ministers of Andhra Pradesh, Karnataka, West Bengal and Tripura a statement was made at this meeting protesting against the dismissal of the Chief Minister of Jammu and Kashmir;

(c) if so, whether following this walkout a resolution was adopted at the meeting condemning the action of the aforesaid Chief Ministers on the ground that they had converted the NDC into a forum for 'partisan political propaganda; and

(d) if so, whether this resolution did not constitute a political action unrelated to the developmental activities ?

THE MINISTER OF PLANNING (SHRI P.C. SETHI) : (a) to (c) : A statement is laid on the Table of the House.

(d) No, Sir.

Statement

1. The thirtyseventh meeting of the National Development Council was held at New Delhi on 12th and 13th July, 1984. The meeting of the Council had been called for the specific purpose of considering the draft "Approach to the Seventh Five Year Plan 1985-90".
2. The Chief Minister of Andhra Pradesh, when requested to give his views on the subject under discussion, wanted first to make a political statement on his own behalf and on behalf of the Chief Ministers of Karnataka, Tripura and West Bengal. The Prime Minister, as the Chairman of the Council, pointed out to him that the Council was not a

political forum but was meant to discuss economic issues, and this meeting had specifically been called to discuss the Approach to the Seventh Five Year Plan. However, the Chief Minister of Andhra Pradesh insisted on reading out the political statement which was not taken on record.

3. After reading out the statement, the Chief Ministers of Andhra Pradesh, Karnataka, West Bengal and Tripura walked out of the meeting. Thereupon the Council adopted a Resolution expressing its condemnation of the attempt made by the four Chief Ministers to convert the Council into a forum for partisan and political propaganda.

PROF. MADHU DANDAVATE : Sir, in the second paragraph of the Statement the hon. Minister has said that the Chief Minister of Andhra Pradesh, when requested to give his views on the subject under discussion, wanted first to make a political statement on his own behalf and on behalf of the Chief Ministers of Karnataka, Tripura and West Bengal. The Prime Minister, as the Chairman of the Council, pointed out to him that the Council was not a political forum but was meant to discuss economic issues and this meeting had specifically been called to discuss the Approach to the Seventh Five Year Plan. However, the Chief Minister of Andhra Pradesh insisted on reading out the political statement which was not taken on record". Sir, I would like to know from the hon. Minister, though the National Development Council is expected to discuss the developmental problems before the country, it is not a fact that if there is an element of instability introduced in any statement, as experience shows, it badly and adversely affects the developmental activities and, therefore, is it not a fact that even in the past such political situations have been taken note of in the National Development Council meeting ?

SHRI P.C. SETHI : Sir, although he was not allowed to make his speech,

but when he insisted, he was later on allowed and read out his speech and it was only after the speech that the Chief Ministers of West Bengal, Tripura, Karnataka and Andhra Pradesh walked out of the meeting. Therefore, although their speeches were not recorded, but the Council adopted a condemnation resolution.

PROF. MADHU DANDAVATE : Before I put the second question, I would like to draw your kind attention that the first part of my question has not been answered. In the past have not the political situations in the States been referred to in the National Development Council ? Let me have a clear-cut answer.

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : It is true that on some occasions, when there was a general discussion, the Chief Ministers of West Bengal and Tripura have raised political matters. At that time also, I had pointed out that was not the right forum for such remarks. We meet for a short time and every Chief Minister makes a long speech. On this particular occasion we had met on specific subject for a specific purpose to approve or disapprove the Approach to the Seventh Plan. There was a time limit with which this had to be completed. If at that moment, a political discussion begins obviously the real reason for the meeting is by passed.

PROF. MADHU DANDAVATE : Since the Prime Minister has chosen to refer to the past, I would like to ask her a pointed question. Is it not a fact that when the United Communist Party had their Government in Kerala headed by Mr. Namboodiripad and when Shri A.R. Antulay was the Chief Minister of Maharashtra, both these Chief Ministers had made speeches in the National Development Council, one referring to the political situation and instability in Kerala and the threat to the democratic Government and the other Chief Minister referring to a broad political situation including the need to have presidential system in this country to remove all the constraints on

the powers and functions of Shrimati Indira Gandhi? All that has gone on record. Why is it that this time, because whatever they said was not to their liking, it did not go on record?

SHRIMATI INDIRA GANDHI : Is the hon. Member implying what Shri Namboodiripad said was in line with my own policy or thinking? He can hardly accuse me of that. I do not want to go into discussions on the presidential system...

(Interruptions)

PROF. MADHU DANDAVATE : What is connected with the developmental activities?...

(Interruptions)

SHRIMATI INDIRA GANDHI : As I said, when these subjects were raised earlier, I pointed out to the speaker that such matters were not relevant.

PROF. MADHU DANDAVATE : But they were recorded in the records of the proceedings of the National Development Council.

SHRIMATI INDIRA GANDHI : If a mistake was made earlier, it does not mean that we continue to do so. What is now happening? On another occasion there was a meeting of various Chief Ministers on some political question. There some of them chose to speak only on economic matters. It is because such situations are recurring that we have to ensure that such meetings are confined to the subjects for which they are called. Other forums are there, they could meet us separately on other issues. And I would have met them separately on that particular issue.

PROF. MADHU DANDAVATE : The Prime Minister just now agreed that in the past it had been done. I want to put this on record that she has admitted that there was a discrimination...

(Interruptions)

MR. SPEAKER : No, no.

SHRIMATI INDIRA GANDHI : May I also clarify that the decision of a few Chief Ministers to walk out was taken prior to making the statement. This had been brought to our notice before we came to the meeting. That makes a difference. On the other occasion there was no question of boycotting the meeting.

WRITTEN ANSWERS TO QUESTIONS

Economic Development Plan for North-East

*253. SHRI SONTOSH MOHAN DEV : Will the Minister of PLANNING pleased to state :

(a) whether a separate development plan for the economic development of the North-East is proposed to be considered by Government; and

(b) if so, the details thereof?

THE MINISTER OF PLANNING (SHRI P.C. SETHI) : (a) and (b) Besides the plans of the States and the Union Territories and Central sector schemes, a separate plan for economic development of the North-East has been in operation since the inception of the Fifth Five Year Plan. The North Eastern Council formulates such a plan financed entirely from Central funds and executed through the States and Union Territories of the North-East and/or Central and other organisations. The Council's plan mainly aims at development of infrastructure facilities like power, transport and manpower which are of a regional character; some of the schemes are of an experimental or a demonstrative nature. The outlay in the Fifth Five Year Plan was Rs. 90 crores while the size of the Sixth Plan of the Council is Rs. 413.90 crores.

Setting up of a Cosmonauts Training Centre

*254. SHRIMATI JAYANTI PATNAIK : Will the PRIME MINISTER be pleased to state :